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and when and what operations were started to stop the silting up of the s\*id Dam?]

सिंचाई तथा विचृत् मंत्रालय में राज्य मंत्री (श्री स्रो॰ वी॰ सलगेसन): (क) तथा (ख) १६४६ में केन्द्रीय सरकार को गांधी सागर जलाशय की गाद इकट्ठा होने की समस्या का पता चला। जल परीक्षण परिणामों से पता चलता है कि गाद समस्या कोई गम्भीर समस्या नहीं होगी। जनवरी १६६१ से जलाशय के गाद सर्वेक्षण किये जा रहे हैं। जलाशय के जीवन को बढ़ाने के लिए जो एक बड़ा कदम उठाया गया वह यह है कि मध्य प्रदेश और राजस्थान में चम्बल नदी के कैचमेन्ट में झाने वाली समन्वित भूमि संरक्षण के लिए विस्तृत सर्वेक्षण चल रहे हैं।

f [THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION AND POWER (SHRI O. V. ALAGESAN): (a) and (b) The silting problem in the Gandhi Sagar reservoir came to the notice of the Central Government in 1959. Water test results show that silting will not be a serious problem. Silt surveys of the reservoir are being conducted since January, 1961. As one of the long range measures for increasing the life of the reservoir, schemes for the co-ordinated soil conservation of lands lying in the catchment of Chambal river both in Madhya Pradesh and Rajasthan regions have been formulated. Detailed surveys for soil conservation are in progress.]

## CONSTRUCTION OF POST OFFICE BUILDING AT MUL IN MAHARASHTRA

264. Shri V. T. NAGPURE: Will the Minister of Transport and Communications be pleased to state the reasons for the delay in the construction of a post office building at Mul in the District of Chanda in Maharashtra?

f[] English translation.

THE DEPUTY MINISTER JOT THS MINISTRY OF TRANSPORT COMMUNICATIONS (SHRI B. BHAGA-VATI) : The work of construction of a post office building at Mul (Distt. Chanda) was taken up after the general ban imposed by the Government on construction of new buildings was lifted in 1959. Due to non-availability of correct surveyed site plan, there was delay in preparation of necessary plans and estimates. It is proposed to entrust the construction of this building to the P.W.D. of the Maharashtra State and the matter is under correspondence with the State Government.

to Questions

## PILOT PROJECTS

265. SHRI BAIRAG: DWIBEDY: Will the Minister of COMMUNITY DEVELOPMENT, PANCHAYATI RAJ AND CO-OPERATION be pleased to state whether there is any alternative proposal under Government's consideration to accelerate the pace of pilot projects in such cases where a State fails to organise one pilot project in co-operative farming?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVELOPMENT, PANCHAYATI RAJ AND COOPERATION (SHRI S. D. MISRA): The programme of organisation of one pilot project in co-operative farming for every district during the Third Five Year Plan has already been accepted and is being implemented by every State Government in a phased manner. Hence, the question of considering alternative proposals does not arise.

## CO-OPERATIVE FARMING ADVISORY BOARDS

26C. SHRI BAIRAGI DWIBEDY: Will the Minister of COMMUNITY DEVELOPMENT, PANCHAYATI RAJ AND CO-OPERATION be pleased to state:

- (a) how many States have formed Co-operative Farming Advisory Boards; and
- (b) what are the main responsibili-I ties entrusted to thote boards?